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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

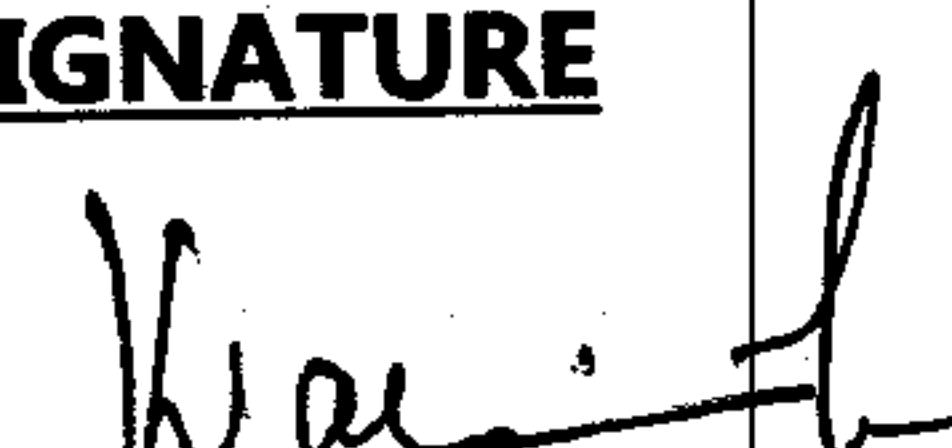
IA 340/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: Nitin Hasmukhlal Parikh
(Diamond Power Transformers Ltd.)
V/s.
Madhya Gujarat Vij Company Ltd. & Ors.

Section of the Companies Act: Section 19 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal P Vaishnav	Advocate	Applicant	
2.	Ishaan Shah	Advocate	"	

ORDER

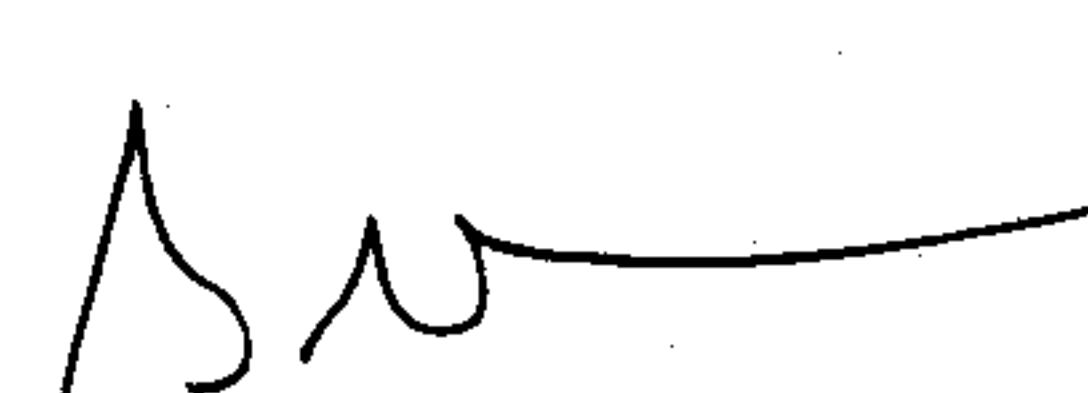
Learned Advocate Mr. Ishan Shah with Learned Advocate Mr. Kunal Vaishnav present for Applicant. None present for Respondent (MGVCL). None present for IOB. None present for UCO Bank.

Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for Applicant.

List the matter on 11.12.2017.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 1st day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL